

Filing No. ABA/8267/2020

Anil Mahato @ Anil Kumar Mahato Vs The State of Jharkhand

Advocate's Name- Lukesh Kumar

4(a) ₹30/- wanting for Trial Court's Judgment.

9(i) Advocate through date and Affidavit date differs.

(ii) Presentation form not signed by Ld. Counsel.

(iii) True T/C of handwritten pages of Annexure 1 wanting.

(iv) Due A/Fee wanting in Annexure 1.

(v) P.S. Name in Impugned order differs from registered part of FIR. The same may also be verified in Para -1,4 and Prayer.

(vi) Father's name of deponent may be verified in affidavit.

(vii) Description of Annex -1, in Spara 4 may be verified.